

DIVISION BENCH ITEM NO.109
NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

CP (IB) No.02/ALD/2024

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

| | |
|----------------------------|--|
| NAME OF THE COMPANY | LIZA CLOTHING AND APPARELS PRIVATE LIMITED. |
| UNDER SECTION | 10 IBC |

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned
to 04th June, 2024.

-Sd-

(Court Officer)

15th May, 2024

Bipul Kumar Tiwari
(Stenographer)